

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P. 3851/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Ajit Gajendra Vyas
V/s
A. G. Bim Design Serices Pvt Ltd

Section: 241-242 and 213 of Companies Act, 2013

ORDER

Counsel, Akshay Petkar a/w Aniket Malu and Aditya Nair appeared for the Petitioner and Counsel, Atit Soni appeared for the Respondent Nos. 1, 2 and 3. None present on behalf of the Respondent Nos. 4 and 5. Perusal of the record reveals that despite service of Court Notice none have been present on behalf of the Respondent Nos. 4 and 5 hence, the Respondent Nos. 4 and 5 are proceeded **ex-parte**. Counsel for the Respondent Nos. 1, 2 and 3 is directed to file reply, if any, within a period of 3 weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **08.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)